



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13th December, 2022

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 16.12.2022 at 02:00 PM will not be taken up. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1058 of 2022	Jindal Stainless Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Ors.	16.12.2022	06.01.2023
2.	Comp. App. (AT) (Ins) No. 1175 of 2022	Rimjhim Ispat Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Anr.	16.12.2022	06.01.2023
3.	Comp. App. (AT) (Ins) No. 397 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh With	16.12.2022	06.01.2023
4.	Comp. App. (AT) (Ins) No. 398 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Siddharth Singh	16.12.2022	06.01.2023

		With		
5.	Comp. App. (AT) (Ins) No. 399 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Ajay Singh	16.12.2022	06.01.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar